

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI



C. P. NO. 64(ND)11
CA. NO.

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

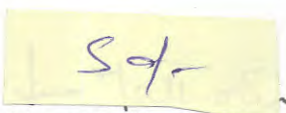
NAME OF THE COMPANY: Satish Kumar Goyal V/s M/s. Ganpati Rolling Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	M.L. SHARMA	Advocate	Petitioner	
2.	ABHAY K. DAS	Adv.	Resp.	

ORDER

Both counsels pray for an adjournment as they are not ready with their arguments. Such a request is highly deprecated. However in the interest of justice, adjourned to 02.08.2017.


(Ina Malhotra)
Member Judicial